

(c) if not, how long it will take to decide the matter?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):** (a) to (c). The Gujarat Narmada Valley Fertilizer Company has sent a proposal for the expansion of their fertilizer plant. The company has been asked to submit a detailed feasibility report. Further examination of the proposal will take place after the receipt of the said feasibility report.

Separately, based on the availability of the natural and associated gas from the Bombay High Structure, Government of Gujarat have applied for an Industrial Licence for setting up an integrated complex comprising of a gas separation unit, a gas cracker, LPG bottling facilities along with downstream units. A number of studies are under way to work out the details of the new petrochemical projects which need to be set up during the Sixth Five Year Plan. A final decision regarding the projects to be taken up for implementation including their locations, will be taken on receipt of the reports of the studies. If and when it is decided to set up any new petrochemical project, the proposal of the Gujarat Government would also be kept in view.

**Finalisation for a Pipeline Route from Bombay High to Gujarat**

**2353. SHRI F. P. GAEKWAD:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Oil and Natural Gas Commission has finished examination of the feasibility study for a pipeline route from Bombay High to Gujarat;

(b) if yes, whether the report along with the Oil and Natural Gas Commission's recommendations have been considered by Government;

(c) if so, whether Government have approved alignment of the pipeline to a point in Gujarat and the time sch-

dule for completion of the pipeline; and

(d) if not, when Government expect to approve the same?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):** (a) to (d). A feasibility study on the gas pipeline to Gujarat from Bombay Offshore had been made by ONGC. It further took up oceanographic and sea-bed investigations for exploring alternate routes to a landfall point. The final report along with ONGC's recommendations is expected to be submitted to Government in December 1978. On receipt of the report, a view on the economics location, time-schedule of completion, etc. of the pipeline would be taken by Government. The time-schedule of completion will be so framed so as to fall in line with the development of economic uses of gas in Gujarat.

**Translation of Constitution of India into Regional Languages**

**2354. SHRI F.P. GAEKWAD:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government intends to translate the Constitution of India in regional language;

(b) if so, whether Gujarati and Marathi version have been finalised and published; and

(c) if not, when the same are likely to be ready?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):** (a) Yes, Sir.

(b) and (c). The Gujarat and Marathi versions of the Constitution have been finalised and sent to Press for printing and are likely to be published shortly.